

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3 of 2007 in WRIT PETITION (CIVIL) NO(s). 85 OF 2006

TAMIL NADU JUDICIAL OFFICER ASSOCIATION

Petitioner(s)

VERSUS

HIGH COURT OF MADRAS TH. R.G. & ANR.

Respondent(s)

(For withdrawal of writ petition)

Date: 19/01/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Dr. A.F. Julian, Sr.Adv.

Mr. Sumit Kumar, Adv.

for M/S Arputham, Aruna & Co., Advs.

For Respondent(s)

Mr. V. Balachandran, Adv.

Mr. V.G. Pragasam, Adv.

Mr. S. Vallinayagam, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard.

The learned counsel for the petitioner seeks permission to withdraw the writ petition. Permission granted and the writ petition is dismissed as withdrawn.

Ad interim relief granted, if any, is vacated.

(N. Annapurna)

Court Master

(Vinod Kulvi)

Court Master